

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : Shethia Erector'S And Material Handlers Ltd  
Vs  
LSML Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/25(CHE)2022  
**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/749(CHE)/2024

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**ORDER**

Present: Mr. Kishore Balasubramanian, Ld. Counsel for Applicant.  
None for Respondent/Liquidator.

Reply filed.

Ld. Counsel for the Applicant seeks and is granted three weeks' time to file  
rejoinder.

List the application for hearing on **22.08.2024**.

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-  
**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**